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- Suo Moto, Arsenic found in groundwater in 25 States fluoride in 27 states: Gov, In re, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5769](#)
- Suo Moto, Assam: PCCF MK Yadava accused of illegally clearing protected forest for Commando Battalion, In re, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5763](#)
- Suo Moto, Begging for breath: Trapped between industries Kochi residents gasp for fresh air, In re, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5740](#)
- Suo Moto, Bermo ke mahuatand mai avaidh balu ke khel mai saikaro tractor se aam log ho rahe pareshaan, In re, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5739](#)
- Suo Moto, Blast at firecracker factory in UP's Kaushambi kills seven, In re, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5749](#)
- Suo Moto, Buckingham Canal remains choked with garbage, sewage, In re, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)),* [2024 SCC OnLine NGT 5753](#)
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- Suo Moto, Digging up the Chambal, In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5735](#)
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- Suo Moto, Gramino ne SDM se Kailash Nadi mei avaidh khanan rokane kee maang kee, In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5767](#)
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- Suo Moto, Illegal Mining: Fake eRawanas worth Rs. 8.4 cr at core of ED probe, In re*, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5738](#)
- Suo Moto, In Re.: News item appearing in Dainik Bharat Dated 02.11.2023 titled ??? v. Jharkhand State Pollution Control Board*, (B. Amit Sthalekar, Member (Judicial) and Dr Arun Kumar Verma, Member (Expert)), [2024 SCC OnLine NGT 5774](#)
- Suo Moto, Jamshedpur Border Area Mining Department Action-Kapali Ke Gauri Balu Ghat Par Khanan Vibhag Ka Chhapa Balu Lade Tractor Samet Anya Samaan Jabt, In re v. Jharkhand Pollution Control Board*, (B. Amit Sthalekar, Member (Judicial) and Dr Arun Kumar Verma, Member (Expert)), [2024 SCC OnLine NGT 5779](#)
- Suo Moto, Joshimath disaster a warning for Mussoorie*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5756](#)
- Suo Moto, Kalyan Villagers Allege Chemical Dumping in Nullah Seek Mpcb Intervention, In re*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5778](#)
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- Suo Moto, Kasauli Distillery dumps effluents into water source supply affected, In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5770](#)
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- Suo Moto, Linking Mangaloreans to their rivers, In re*, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5747](#)
- Suo Moto, MLA apprised of losses due to illegal mining in Doon Assembly segment, In re*, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5757](#)

- Suo Moto, Nawabganj Bird Sanctuary Not (bird's) paradise lost yet but solace becoming a casualty, In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5731](#)
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- Suo Moto, Nine workers killed in blast in an explosive factory near Nagpur, In re*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5777](#)
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- Suo Moto, Paint factory fire in Delhi's Alipur claims 11 lives 4 injured, In re*, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5732](#)
- Suo Moto, Police ke sanrakshan mei phal- phul rahe hai safed baloo ke karobaree, In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5766](#)
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